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West Bengal Appropriation Act, 1966 8 of 1966

[29 March 1966]

CONTENTS

- 1. Short title
- 2. <u>Issue of Rs. 4,79,48,45,000 out of the Consolidated Fund of West Bengal for the year 1966-67</u>
- 3. <u>Appropriation</u>

SCHEDULE 1:- <u>SCHEDULE</u>

West Bengal Appropriation Act, 1966 8 of 1966

[29 March 1966]

PREAMBLE

An Act to authorise payment and appropriation of certain sum from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1967.

Whereas it is expedient to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1967;

It is hereby enacted in the Seventeenth Year of the Republic of India, by the Legislature of West Bengal, as follows:-

1. For Statement of Objects and Reasons, see the Calcutta Gazette, Extraordinary, Part IV A of the 23rd March, 1966, page 1053; for proceedings of the West Bengal Legislative Assembly, see the proceedings of the meetings of that Assembly held on 25th March, 1966.

1. Short title :-

This Act may be called the West Bengal Appropriation Act, 1966.

2. Issue of Rs. 4,79,48,45,000 out of the Consolidated Fund

of West Bengal for the year 1966-67 :-

From and out of the Consolidated Fund of West Bengal, there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees four hundred and seventy-nine crores, forty-eight lakhs and forty-five thousand towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1967, in respect of the services and purposes specified in column 2 of the Schedule.

3. Appropriation :-

The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1967.

SCHEDULE 1 SCHEDULE

SCHEDULE (See sections 2 and 3)

1.	2 Services and purposes.	3 Sums not exceeding			
Grant No.					
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.	
		Rs.	Rs.	Rs.	
2	9-Land Revenue		50,000	50,000	
7	14-Stamps	2,02,000		2,02,000	
8	15-Registration Fees	11,000		11,000	
9	16-Interest on Debt and other obligations		3,12,65,000	3,12,65,000	
11	18-Parliament, State and Union Territory Legislatures.	73,000		73,000	
12	19-General Administration	15,91,000	16,000	16,07,000	
13	21-Administration of Justice		2,73,000	2,73,000	
14	22-Jails	8,62,000		8,62,000	
15	23-Police		1,67,000	1,67,000	
17	26-Miscellaneous		27.000	27.000	

	Departments-Excluding Fire Services.			
20	29-Medical	2,34,000	11,000	2,45,000
21	30-Public Health	31,48,000	2,000	31,50,000
22	31-Agriculture-Agriculture	1,19,58,000	54,000	1,20,12,000
	95-Capital Outlay on Schemes of Agricultural Improvement and Research. Total-Grant No. 22	1,19,58,000	54,000	1,20,12,000
		33-Animal Husbandry		
24	124-Capital Outlay on Schemes of Government Trading-Greater Calcutta Milk Supply	40,95,000	21,007	41,16,007
	Scheme.	-		
	Total-Grant No. 24	40,95,000	21,007	41,16,007
	35-Industries-Industries			
26	96-Capital Outlay on Industrial and Economic Development.	1,22,71,000	12,000	1,22,83,000
	Total-Grant No. 26	1,22,71,000	12,000	1,22,83,000
27	35-Industries-Cottage Industries.		8,781	8,781
28	35-Industries-Cinchona	1,86,500		1,86,500
29	16-Interest on Debt and other obligations- Community Development Projects, National Extension Service and Local Development			
	Works.		7,000	7,000
31	39-Miscellaneous Social and Developmental Organisations-Welfare of Scheduled Tribes			
	and Castes and Other Backward Classes.		5,000	5,000
32	39-Miscellaneous Social and Developmental Organisations-Excluding Welfare of Scheduled Tribes and Castes and Other Back-			
	ward Classes.	7.57.000		7.57.000

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	44-Irrigation, Navigation, Embankment and Drainage Works (Non-Commercial).	, , , , , , , , , , , , , , , , , , , ,		
33	99-Capital Outlay on Irrigation, Navigation, Embankment and Drainage Works (Commercial).	67,53,000	24,000	67,77,000
	100-Capital Outlay on Irrigation, Navigation, Embankment and Drainage Works (Non-Commercial).			
	Total-Grant No. 33 50-	67,53,000	24,000	67,77,000
34	Public Works	4,45,92,000	4,000	4,45,96,000
36	53-Ports and Pilotage	79,000		79,000
38	64-Famine Relief	2,90,000		2,90,000
42	70-Forest		7,000	7,000
43	71-Miscellaneous- Contributions 71-Miscellaneous-Other Miscellaneous	43,06,000	1,04,000	44,10,000
44	Expenditure. 109-Capital Outlay on Other Works		3,91,655	3,91,655
	Total-Grant No. 44		3,91,655	3,91,655
45	71-Miscellaneous- Expenditure on displaced persons.	29,51,000		29,51,000
47	78-Pre-partition Payments	4,000		4,000
48	78A-Expenditure connected with the			
	National Emergency.	1,34,11,000		1,34,11,000
50	103-Capital Outlay on Public Works		7,66,000	7,66,000
51	124-Capital Outlay on Schemes of Government Trading.	48,77,43,000		48,77,43,000
52	Public Debt-Loans from Central Government (Excluding loans for Community Development Projects, etc., and displaced persons).		1,20,55,000	1,20,55,000
53	Loans and Advances by	5,02,92,000		5,02,92,000
	State and Union Territory	64.58.09.500	4.52.70.443	69.10.79.943

Governments.	,,,	.,,,	,, - ,	
Grand Total				